

# PATNA HIGH COURT, PATNA

## NOTIFICATION

Dated, the 10<sup>th</sup> April, 2026

**No. 364** A: In exercise of powers conferred under section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) / Section 9 of the 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court have been pleased to appoint the Judicial Magistrate named in column no. 2 of the table given below, as Exclusive Magistrate for the area of jurisdiction given below against her name in column no. 4 with headquarter mention in column no. 3 to try and if necessary to commit for trial the cases investigated by the Delhi Special Police Establishment of other branches also besides the Patna Branch with respect to the offences covered under section 3 of the Delhi Special Police Establishment Act, 1946 for the area mention in column no. 4 of the table.

The Court have further been pleased to confer upon the said Magistrate the powers to take cognizance of such cases investigated by the Delhi Special Police Establishment, Patna Branch, under Sub-Section (1) (b) of Section 190 of the Criminal Procedure Code, 1973 / under Sub-Section (1) (b) of Section 210 of the Bharatiya Nagarik Suraksha Sanhita, 2023 and to try or commit for trial of the cases investigated by the Delhi Special Police Establishment of the Patna Branch

Sl. No.	Name, Designation and Place of Posting of the Officer	Headquarter	District under Jurisdiction
1.	2.	3.	4.
1.	Ms. Mahvish Fatma, Judicial Magistrate First Class- cum-Addl. Civil Judge (Jr. Div.), Patna	Patna	Patna, Nalanda, Bhojpur, Buxar, Bhabhua, Rohtas, Gaya, Aurangabad, Nawadah, Jehanabad, Bhagalpur, Banka, Munger, Sheikhpura, Jamui, Khagaria, Lakhisarai, Begusarai, Supaul, Saharsa, Madhepura, Kishanganj, Araria, Katihar and Purnea

**By order of the High Court,**

Sd/- Prajesh Kumar

**Registrar General I/c**

Memo No. 33686-33803 /A.D. (Apptt.) Dated, Patna the 10<sup>th</sup> April, 2026  
P.F.-XXVII-05-1998

Copy forwarded to all the Principal District and Sessions Judges of Bihar / all the District Magistrates of Bihar / all the Chief Judicial Magistrates of Bihar / the Secretary to the Government of Bihar, Law (Judicial), Department, Patna / the Secretary to the Government of Bihar, General Administration Department, Patna / The Deputy Inspector General of Police (C.B.I.), Patna Region, Dr. S.K. Singh Path, Patna / The Superintendent of Police, S.P.E. (C.B.I.), Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna for information (and communication to the officer concerned).

(-) For the Principal District and Sessions Judge, Patna only.

*J*  
20-04-2026  
Registrar General I/c